

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 569
TO BE ANSWERED ON 06.02.2023**

UNORGANISED AND GIG WORKERS

569. SHRI KARTI P. CHIDAMBARAM:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government held consultations with labour unions/associations representing unorganised and gig workers before launching the e-SHRAM portal;**
- (b) if so, the names of these associations as well details of meetings held thereof;**
- (c) whether the Government has included labour unions/associations representing unorganised and gig workers in the e-SHRAM portal registration process to help workers get registered and if so, the names of these associations thereof;**
- (d) the number of labourers/workers who are eligible to register on e-SHRAM portal, State-wise;**
- (e) the number of labourers/workers registered till now on e-SHRAM portal since its launch in August 2021, State-wise;**
- (f) whether the Government has set up any physical centres to assist workers in the registration process and if so, the details thereof; and**
- (g) the data privacy measures taken by the Government to safeguard the registered workers' data?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) & (b): Yes Sir. Prior to the launch of e-SHRAM portal, interaction was held with Trade Union Leaders. During the interaction, features and objectives behind the development and launch of e-SHRAM portal were explained. The Labour Unions/ Associations who attended the e-SHRAM discussion session held on 24th August 2021 are Bhartiya

Contd..2/-

Mazdoor Sangh (BMS), Hind Mazdoor Sabha (HMS), Centre of Indian Trade Union (CITU), All India Trade Union Congress (AITUC), Trade Union Coordination Centre (TUCC), Self Employed Women's Association (SEWA), United Trades Union Congress (UTUC), National Front of India Trade Unions (NFITU)

(c): The ministry has been conducting regular interactions with the Trade Union Associations of unorganised and gig workers with regard to registrations in the e-SHRAM portal.

(d) & (e): Any unorganised worker having age lying between 16-59 years, who is not a member of EPFO/ESIC, and not a member of Government services/PSUs and not an income-tax payee is eligible to register on e-SHRAM portal. The State-wise number of workers registered on e-SHRAM portal as on 31/01/2023 is as per Annexure.

(f): Workers can self-enrol themselves on e-SHRAM portal. e-SHRAM has provided multi-channel registration facility to unorganised workers across country. Common Service Centre-Special Purpose Vehicle with its more than 4 lakh Village Level Entrepreneurs have been onboarded to provide registration facilities to workers on e-SHRAM. State Sewa Kendras (SSKs) have also been onboarded to facilitate unorganised workers in registration process. e-SHRAM has also been integrated with UMANG mobile application to provide registration facility to the unorganised workers through a mobile app.

(g): The Unique Identification Authority of India (UIDAI) guidelines related to Security and privacy of data, maintenance of data vault to store such information, security audit of portal and other best practices are being implemented to safeguard the data of registered workers.

Annexure

Annexure referred to in reply to Part (d) & (e) of Lok Sabha Unstarred Question No. 569 for 06.02.2023 regarding “Unorganised and Gig Workers” raised by Shri Karti P. Chidambaram.

Sl.No.	State	Total Registration [as on 31.01.2023]
1	Andaman & Nicobar Islands	28,477
2	Andhra Pradesh	79,07,981
3	Arunachal Pradesh	1,40,405
4	Assam	69,22,940
5	Bihar	2,85,53,787
6	Chandigarh	1,74,078
7	Chhattisgarh	82,53,697
8	Delhi	32,51,071
9	Goa	55,773
10	Gujarat	91,36,520
11	Haryana	52,52,989
12	Himachal Pradesh	19,23,013
13	Jammu & Kashmir	33,67,355
14	Jharkhand	91,36,018
15	Karnataka	73,84,000
16	Kerala	59,03,354
17	Ladakh	28,668
18	Lakshadweep	2,425
19	Madhya Pradesh	1,68,69,468
20	Maharashtra	1,34,44,317
21	Manipur	4,04,682
22	Meghalaya	2,86,788
23	Mizoram	58,198
24	Nagaland	2,18,571
25	Odisha	1,33,25,936
26	Puducherry	1,76,361
27	Punjab	54,95,385
28	Rajasthan	1,27,82,019
29	Sikkim	24,082
30	Tamil Nadu	83,52,759
31	Telangana	40,69,680
32	The Dadra & Nagar Haveli and Daman & Diu	72,846
33	Tripura	8,44,264
34	Uttar Pradesh	8,30,04,110
35	Uttarakhand	29,71,660
36	West Bengal	2,57,82,641
	Total	28,56,06,318
